Declaration of Assets and Liabilities

Year.....2017

I , Dr. Himanshu Bhushan , son of Sri Ram Chandra Choudhary , Aged 46 years, belonging to Bihar Veterinary Service and presently working as P.S., Honourable Whip, Ruling Party, Bihar Vidhan Sabha (Sri Dr. Md. Jawaid) , Patna , Bihar give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Piyush Kashyap	Dependant- 2 Ayush Shekhar	Dependant- 3 Etc. Name	
(i)	Cash	Rs.24000.00	NIL	NIL	NIL	NIL	
(ii)	Deposits in Banks, In saving A/C Rs.24593.00 In PPF A/C And Non-Banking Financial Companies		NIL	Rs.25000.00	NIL	NIL	
(111)	Bonds, Debentures and Shares in companies	Nil	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	ther Lic Policy No. 520411278/1555pa 511731782/1718pa 511843498/1135pa 511633104/1135pa 515650758/15000pa		NIL NII		NIL	
(v)	Motor Vehicles (details of make, etc.)	One Wagon R Lxi Maruti Car Mfg Year-2007 One HeroHonda M/C Mfg Year-2010	NIL	NIL	NIL	NIL	
(vi)	Jewellery (give 210 gm details of weight and value)		NIL	NIL	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	Nil	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.			Spouse Name(S)	Dependent-1 Name	Dependant-2 Name	Dependant-3 Etc. Name			
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	HUF:a.Tozi no.1172,Thana no.98,Jamabandi no.3159,Khata no.705,Khasra no.651,Rakwa-5decimal,Ownership 50% b.Tozi no. 5519, Thana no.22, Khata no.84&96,Khasra no.39&40,Rakwa-4.75decimal,Ownership 50%							
(iii)	Buildings (Commercial NIL NIL NIL and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		NIL	NIL	NIL				
(iv)			NIL	NIL	NIL				
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as		
(a)	(i) Loans from Banks	NIL	NIL		
0	(ii) Loans from financial institutions	NIL	NIL		
	(Iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		
	(b) dues to departments dealing with supply of water	NIL	NIL		

Ano

1.	(c) dues to departments dealing with supply of electricity	NIL	NIL NIL		
	(d) dues to departments dealing with telephones	NIL			
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL			
	(f) Other dues, If any	NIL	NIL		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs.72582.00 Assessment Year: 2016-2017 PAN – ACDPB9380M			
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL		
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL		
	(iv) Property Tax/Professional Tax	Rs.2000.00	NIL		

C. Personal Detail

GPF/CPF/PRAN No.	:-	BHR/BVS-2203								
Gender	N	M (M/F)								
Date of Birth	0	8	0	7	1	9	7	0	(DD/MM/YYYY)	
Class/Group	:-	A	Ţ	(A	/B/C)			1		
Cadre	;-	Bihar Veterinary Service								
Home District	:-		K	hagaria	a . Biha	r]			
		B.S	.S Bi	har Se	cretari	at Sen	vice et	c.)		
I hereby di knowledge and be	-	that	the	abov	e de	tails	are 1	true	to th	e best of my
				Signat	ure		LA.	20		
i)				Name	of Em	ploye	e: D	r.Him	anshu	Bhushan
Place : Patna.				Design	ation:	P.S.	, Hone	ourabl	e Whi	p, Ruling Party,
Date : 08/03/2017	,		E	Bihar \	/idhan	Sabh	a (Sri	Dr. M	ld. Jav	vaid) , Patna